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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 534/2015 & CO.APPLs. 2170/2015, 5168/2016, 66/2017, 311/2017, 530/2017, 532/2017, 646/2017, 739/2017, 1482/2017, 1688/2017, 532/2018, 1148/2018, 372/2019, 1146/2019, 3/2020, 490/2021 , 714/2022, 219-220/2023 , OLR 9/2017, OLR 11 /2017, OLR 181 /2017, OLR 243/2017**

SH. NARESH CHAND GUPTA & ANR.

..... Petitioners

Through:

versus

VIGNESHWARA DEVELOPERS PVT. LTD

..... Respondents

Through:

Ms. Kriti Krishana & Mr. Govind Rishi, Advocates.

Mr. Tushar Mahajan & Mr. Bhaavan Mahajan, Advocates. (M: 8802290930)

Mr. Dhruv Wadhwa, Advocate. (M: 9953598454)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

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06.07.2023

1. This hearing has been done through hybrid mode.

CO.APPL. 3/2020

2. The present application has been moved by the Applicant-Mrs. Mohinder Kaur Parmar seeking permission to proceed with the *Suit No. 341/2015* titled '*Mohinder Kaur v. Vigneshwara Developers*' pending before the Civil Judge, Gurugram, Haryana.

3. Ld. Counsel appearing for the Applicant submits that the reply in the application has not been filed.

4. Heard. Considering that the present application was filed in 2020, the



Official Liquidator is given the last and final opportunity to file the reply. Let the same be filed within six weeks. Rejoinder, thereto, be filed within four weeks. No further opportunity shall be given.

CO.APPL. 714/2022

5. This is an application by the Applicant- P.S Security Services Pvt. Ltd. seeking release of all dues owed to the Applicant.

6. The Applicant seeks directions to the Official Liquidator to release the total due amount of more than Rs. 62 lakhs, against the outstanding bills raised for providing security services during the period between September 2017 to October 2022. It is stated in the Application that the security agency was deployed at the property of the company situated at: 'D-16/C Bhagwani House Hauz Khas, New Delhi- 110049' ('*subject property*').

7. Heard. Let photographs of the subject property showing the deployment of the guards be placed on record within four weeks.

CO.PET. 534/2015 & CO.APPLs. 2170/2015, 5168/2016, 66/2017, 311/2017, 530/2017, 532/2017, 646/2017, 739/2017, 1482/2017, 1688/2017, 532/2018, 1148/2018, 372/2019, 1146/2019, 490/2021, 219-220/2023 , OLR 9/2017, OLR 11 /2017, OLR 181 /2017, OLR 243/2017

8. List on 17th November, 2023.

PRATHIBA M. SINGH, J.

JULY 6, 2023

dj/dn